

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 122/07/2019 O.A./260/180/2015 BIRABARA BAHIRA

-V/S-

D/O POST ITEM NO:2 FOR APPLICANTS(S) Adv. : Mr. B. S. Tripathy

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal		
	<p>Mr. B. S. Tripathy, Ld. Counsel for the applicant wants to withdraw the OA. Ld. Counsel for the respondents submitted that the applicant has filed another OA on the same issue in the meantime.</p> <p>In view of the above submission, the OA is permitted to be withdrawn.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		